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Title: Introduction of the disruption of proceedings of Parliament (Disentitlement of Daily Allowance to members and termination of membership) **Bill**.

SHRI L. RAJAGOPAL (VIJAYAWADA): I beg to move for leave to introduce a Bill to provide for disentitlement of daily allowance to members for the day on which the proceedings of a House of Parliament of which they are members are adjourned due to disruption caused by a member or a group of members and termination of membership of a member or a group of members who disrupt the proceedings of the House and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for disentitlement of daily allowance to members for the day on which the proceedings of a House of Parliament of which they are members are adjourned due to disruption caused by a member or a group of members and termination of membership of a member or a group of members who disrupt the proceedings of the House and for matters connected therewith."

*The motion was adopted.*

SHRI L. RAJAGOPAL (VIJAYAWADA): I introduce the Bill.

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